GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA

UNSTARRED QUESTION NO:4552
ANSWERED ON:07.09.2012
SETTING UP OF TRAUMA CENTRES
Choudhary Shri Bhudeo;Ju Dev Shri Dilip Singh;Lagadapati Shri Rajagopal;Singh Shri Pashupati Nath;Singh Shri Sushil Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government proposes to establish trauma care facilities in new Government hospitals across the country during the Twelfth Five Year Plan period;

(b) if so, the details thereof indicating the hospitals identified and criteria adopted for the purpose. State/UT-wise;

(c) whether the Government has received any proposals from the certain States including Bihar and Jharkhand in this regard;

(d) if so, the details thereof along with the action taken/proposed by the Government thereon, State/UT-wise; and

(e) the steps taken/proposed by the Government to ensure proper coordination between Ambulance services and trauma centres in order to provide immediate treatment to the trauma victims?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): Yes.

(b) to (e): The criteria for selection of Government hospital is that the Institutions which are located on National highways (other than GoUen quadrilateral and North-South, East-West Corridors) i.e.(i) Highways connecting two capital cities (ii) Highways connecting two major cities other than capital cities, (iii) Highways connecting capital with airport/seaport,(iv) Highways connecting Industrial township with capital cities and (v) Highways passing through Tribal backward & Hilly area.

Certain States viz Jharkhand, Gujarat, Nagaland, and Punjeb have given list of hospitals for their inclusion for establishment of trauma care facilities during 12`` Plan. The process of selection of hospitals is already going on.

Representatives from Ministry of Road Transport & Highways, NHAI and State Governments would be involved to develop effective coordination between ambulance services and designated trauma Centres.